

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 29 SEP 1988

APPLICATION NO. 1180 / 88(F)

W.P. NO. _____ /

Applicant(s)

Shri S.R. Puranik

To

Respondent(s)

v/s The Chief Controller of Accounts, CBDT, New Delhi

1. Shri S.R. Puranik
63-A, Shri Krishna Kunj
Keshavnagar
Dharwar - 7
2. Shri H.C. Shivarao
Advocate
4/2, Miller's Road
Bangalore - 560 052

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAN/INTERIM ORDER
passed by this Tribunal in the above said application(s) on 20-9-88.

*YK/MS
29-9-88*

Encl : As above

o/c

R. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

1180

Application No..... of 1988(F)

Applicant

S.R. Puranik

v/s

**The Chief Controller of Accounts,
Central Board of Direct Taxes, New Delhi**

Advocate for Applicant

H.C. Shivarao

Advocate for Respondent

Respondent

Date

Office Notes

Orders of Tribunal

20.9.1988

KSPVC/PSM

O R D E R

Shri H.C. Shivarao, learned counsel for the applicant, prays for permission to withdraw this application leaving open the questions raised in this application. We consider it proper to grant this request. We, therefore, reject this application as withdrawn by the applicant for the reasons stated by him in his Memo.



Sd/-

(K.S.PUTTASWAMY)¹ (P. SRINIVASAN)²
VICE CHAIRMAN MEMBER(A)
20.9.1988 20.9.1988

Sd/-

TRUE COPY

Rajendra Rao
JUNIOR REGISTRAR (JDL) 29/9/88
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE